

(g) the remedial measures taken by the Government to make these trains viable ?

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR):

(a) Shatabdi Express have been introduced connecting two important terminals having upper class segment of travelling public, popular demand and anticipated growth of traffic.

(b) Trainwise cost analysis is not done on the Railways.

(c) Does not arise.

(d) Trainwise/routewise analysis is not done on the Railways.

(e) Yes, Sir.

(f) The report of Comptroller & Auditor General is under examination by the Ministry of Railways.

(g) Indian Railways is a departmental undertaking providing rail transport at reasonable costs, while, at the same time, maintaining financial viability of the system. As a part of the Government, Indian Railways are expected to provide the basic transport infrastructure for promoting economic growth and industrialisation of the country. After initial phase of stabilisation, gradually, Shatabdi Expresses are becoming popular mode of travel.

[Translation]

Allocation of Fund under JRY

*430. SHRI PRABHASH CHANDRA TIWARI :
SHRI CHINMAYANAND SWAMI :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the amount allocated and actually disbursed under the Jawahar Rozgar Yojana during 1996-97 and 1997-98, State-wise;

(b) whether any comprehensive assessment of this scheme has been made by the Government in term of generation of employment; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUA PATIL) : (a) State-wise amount allocated and actually disbursed under Jawahar Rozgar Yojana (JRY) during 1996-97 and 1997-98 is given in the attached statement.

(b) and (c) Yes, Sir. Two round of Concurrent Evaluation of JRY have been conducted. The first round was conducted from January, 1992 to December, 1992 and the second round from June, 1993 to May, 1994. In terms of employment generation, the second round of Concurrent Evaluation revealed that a JRY worker got 11 mandays of employment on an average during the last 30 days preceding the day of survey as against 3.81 mandays during the first round of Concurrent Evaluation. These evaluations also revealed that the share of SCs/STs and landless labour was 54% & 38% and 47.16% & 36.2% of wage employment generated during first and second round respectively. The share of women in the employment was 16.59% during the second round as against 20% during the first round of Concurrent Evaluation.

Statement

Central Allocation & Release under JRY during 1996-97 & 1997-98

(Rs. lakhs)

Sl.No.	State/UT	1996-97		1997-98	
		Allocation	Release	Allocation	Release
1	2	3	4	5	6
1.	Andhra Pradesh	13897.91	14594.96	15528.39	16685.84
2.	Arunachal Pradesh	142.64	103.88	159.37	102.064
3.	Assam	4574.54	3186.93	5111.22	5524.152
4.	Bihar	27260.46	22856.07	30458.60	29322.768
5.	Goa	154.12	116.88	172.20	104.384
6.	Gujarat	5101.00	4419.33	5690.44	5747.72

1	2	3	4	5	6
7.	Haryana	1225.45	1195.38	1369.22	1624.752
8.	Himachal Pradesh	489.73	388.12	547.18	403.464
9.	Jammu & Kashmir	995.14	1199.75	1111.89	974.624
10.	Karnataka	9332.27	8873.18	10427.12	10353.992
11.	Kerala	3395.33	3286.60	3793.66	3734.12
12.	Madhya Pradesh	17611.61	15453.15	19677.78	18977.152
13.	Maharashtra	15150.04	14338.51	16927.42	16816.088
14.	Manipur	182.82	129.92	204.27	248.52
15.	Meghalaya	213.92	106.95	239.02	159.584
16.	Mizoram	90.12	84.21	100.69	102.872
17.	Nagaland	229.31	210.66	256.21	243.128
18.	Orissa	11274.49	10709.94	12597.20	13421.32
19.	Punjab	871.51	809.26	973.75	892.792
20.	Rajasthan	7317.12	7231.81	8175.55	8351.864
21.	Sikkim	83.49	81.37	93.28	96.784
22.	Tamil Nadu	12563.97	12088.51	14037.96	14564.384
23.	Tripura	237.46	237.45	265.32	476.352
24.	Uttar Pradesh	33867.93	32442.69	37841.25	35894.152
25.	West Bengal	12455.47	9564.86	13916.74	9066.992
26.	A & N Islands	84.41	42.21	94.31	50.7
27.	D & N Haveli	45.81	44.57	51.18	50.22
28.	Daman & Diu	26.99	26.99	30.16	16.21
29.	Lakshadweep	42.32	21.16	47.28	25.41
30.	Pondicherry	82.64	64.68	92.34	74.37
Total		179000.00	163909.98	200000.00	194106.73

[English]

Malhotra Panel Report

*431. SHRIMATI JAYANTI PATNAIK :
SHRI SADASHIV RAO MANDLIK :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Malhotra Panel has submitted its report;

(b) if so, the salient features thereof;

(c) the details of the recommendations accepted by the Government; and

(d) the strategy adopted by the Government to cope with the sanctions imposed on the foreign grants to the Housing Sector ?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) to (c) Yes, Sir. Part-I of the Report of the Committee regarding residential properties has been received. The main recommendations are given in the enclosed statement. The recommendations involving amendments to the Master Plan have been